

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1231
ANSWERED ON:08.08.2011
FAST-TRACK PROCUREMENT OF DEFENCE EQUIPMENT
Meinya Dr. Thokchom

Will the Minister of DEFENCE be pleased to state:

- (a) the latest mechanism in place for the procurement of defence equipment/machinery from foreign countries;
- (b) whether our Armed Forces have been deprived of new weapons/technologies in the past due to undue delays in clearance of procurement projects;
- (c) if so, the details thereof;
- (d) whether the Ministry has devised a fast-track system of clearing files relating to defence procurement; and
- (e) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 1231 FOR ANSWER ON 8.8.2011

Procurement of defence equipment from both indigenous as well as foreign sources is made in accordance with the Defence Procurement Procedure (DPP). Though delays sometimes occur in defence procurement due to several reasons such as insufficient and limited vendor base, non conformity of the offers to Request For Proposal (RFP) conditions, prolonged field trials, complexities in contract negotiations and long lead time for indigenization, state of preparedness of Armed Forces has not been affected. To counter systemic and institutional delays, procedures and processes are continuously refined on the basis of experience gained during the procurement process.

To meet urgent operational requirements of the Armed Forces, Defence Procurement Procedure 2011 provides for expeditious procurement by following a Fast Track Procedure.